NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

D. CHANDRAGUPTA Counsel for RY
KEERTH KRISHNA COUNSEL FOR PETITIONER

PRIVABARSHINI FOR T.K. BHASKAR

ORDER

Ms N Priyadarshini, counsel for petitioner present. Shri D Chandragupta, counsel for R1 to R6 absent. No representation. Counsel for R7 present and submitted that he is filing a memo adopting the counter filed by R6. Counsel for petitioner is directed to inform R1 to R6 about the next date of hearing. Time extended at request. Put up on 14.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)